I really do not know what more could have been done or can be done now. In any event I would point out to this House that the Resolution as framed has no relevance to facts and it is not related to facts. It just cannot be accepted.

SHRI C. G. K. REDDY : May I just ask the Prime Minister for a little assurance, if he can give it even at this late stage ? He said something about rewarding them in other ways. Is it possible, since he has not given us reasons as to how he came to this decision—I shall bow to him : probably he has other Teasons for not giving the reasons,.....

SHRI JAWAHARLAL NEHRU : Which reasons ?

SHRI C. G. K. REDDY : For not taking them back into the army.

SHRI JAWAHARLAL NEHRU : I thought I gave the reasons—that it is very difficult to take them back into the army many years later.

SHRI C. G. K. REDDY : I am not pressing for the reasons. I was only asking if any time before any wcightage was given to I.N.A. people as such. There may be people who got employment because of other qualifications. I want to know whether I.N.A. personnel as such were given weightage for recruitment in services other than the army. Was it done as a rule— not to special people, but as a rule to the whole 14,000 people ? Were any instructions given to the Provincial Governments or Chief Ministers to give weightage, and, if so, with what effect ?

SHRI JAWAHARLAL NEHRU : I thought I dealt with that. We tried to give every weightage. That is to say, instructions were given to give weightage, and actually, to my knowledge, weightage was sometimes given. Speaking from memory, I think apart from the Central office **here,** we had an office in Lucknow, and an office in Bombay, which specially dealt with the matter, which kept themselves in constant touch with the State Governments and pressed on their claims with the State Governments. And the State Governments, I know, were favourably inclined and wanted to do it; and in fact my answer to the hon. Member's question is that weightage was given-When the hon. Member referred to the figure of 15,000, I would like to know whether it includes the number who went to Pakistan.

SHRI C. G. K. REDDY : It is very difficult to divide them.

SHRI JAWAHARLAL NEHRU: That figure is reduced. About one-third or more—if 15,000 is the right figure—I take his figure....

SHRI C. G. K. REDDY : Please do not take my figure. As the Prime Minister himself said, he has got a lot more information than I have.

SHRI JAWAHARLAL NEHRU : About one-third roughly went to Pakistan and remained there. Let us say, two-thirds are here : let us say, 10,000. A very large number of those got service in the police, in the home guards and other services. Really the number therefore is reduced. I have no doubt at all that even now there are people who are in difficulties. I know personally because cases come to me day after day. They are in difficulties, and we are trying to help them. I do not mean to say that we help everybody generously, but we do try to do so, and I think the problem has been solved, not one hundred per cent., but to a very largi; extent we did meCTthe difficulties that had arisen.

DRI P. C. MITRA (Bihar)

श्री पी० सी० मित्रा (बिहार) : श्रीमान् जी लोभ पाप पापे मृत्यु, न एक भाई ओरन एक भाई ।

पहिले लोभ होता है, उसके बाद पाप होता है और उसके बाद मृत्यु होती है । यही हालत हमारे आई० एन० ए० वालों की

[Dr. P. C. Mitra.]

हुई । ये लोग कांग्रेस के खिलाफ काम करने के लिए अंग्रेजों के साथ गये थे जब कांग्रेस ने न जाने का एलान किया था और इस तरह से वे लोग लालच में आये । इस तरह से उन लोगों ने कांग्रेस के खिलाफ पाप किया । जब यह लोग वापस आये तो इन लोगों को मृत्यु का दंड तो नहीं दिया गया बल्कि उनको हर तरह की सहायता दी गई । अगर ब्रिटिश गवर्नमेंट होती तो उन लोगों को फांसी की सजा मिलती । मगर इस समय तो कांग्रेस गवर्नमेंट है उसने इस तरह की कोई कार्यवाही नहीं की बल्कि और भी उनको हर तरह की मदद पहुंचाई । तो इन लोगों ने पहिले लोभ किया फिर उसके बाद पाप किया जिसका वह आज फल भुगत रहे हैं ।

इन लोगों में से एक तिहाई पाकिस्तान चले गये और दो तिहाई यहां पर मौजूद हैं । जो लोग पाकिस्तान में चले गये उनका भी वहां पर पाकिस्तान सरकार ने विश्वास नहीं किया और जिन लोगों का विश्वास किया वह ले लिये गये । बाकी कितने रहे या नहीं रहे यह मालूम नहीं है कि सब वहां पर ले लिये गये या नहीं ले लिये गये । इस तरह से जो लोग रह गये वह अपना पाप भोग रहे हैं जो उन्होंने किया था ।

[For English translation, *see* Appendix III, Annexure No. 69.]

MR. DEPUTY CHAIRMAN : Yes, the Deputy Minister for Defence.

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA) : Sir, after what the hon. Prime Minister has sa«d, I do not think there is any thing further left for me to answer.

SHRI ONKAR NATH(Delhi):

श्री ओंकार नाथ (दिल्ली) : उपाध्यक्ष महोदय, मैं समझता हूं कि प्रधान मंत्री जी के जवाब के बाद इस प्रस्ताव के बारे में मुझे कुछ कहने की जरूरत बाकी नहीं रह जाती है । मगर हमारे प्रस्तावक महोदय और दूसरे साथी ने यहां पर कुछ ऐसी बातें कहीं हैं जिससे सदन में गलतफहमी हो सकती है, उसी को दूर करने के लिये मैं आपके सामने कुछ अर्ज करना चाहता हूं ।

मुझे इस हाउस ('House) के अन्दर यह देखकर दुःख होता है कि हमारी यह राज्य-परिषद्, जो कि हमारे देश की सब से ऊंची परिषद है, वहां पर इस तरह की बातें कही जा सकती हैं । यहां पर तो संजीदगी के साथ हर बात को कहा जाना फ़बता है । यहां पर इस तरह से सेन्टीमेन्ट (sentiment) में बह जाने की आशा नहीं की जा सकती थी । लोक सभा में इस तरह के सेन्टीमेन्ट तो हो सकते थे मगर देश की सब से बड़ी राज्य-परिषद् में इस तरह के सेन्टीमेन्ट में बह जाना शोभा नहीं देता है । यह राज्य-परिषद् तो लोक सभा द्वारा पास किये गये निर्णयों को अच्छी तरह से रिवाईज (revise) करती है और जो उचित राय होती है वह देती है । मगर जिस तरह से यहां पर हमारे रेड्डी साहब ने फरमाया है वह मेरी समझ में इस राज्य-परिषद् के लिये शोभा नहीं देती है । हमारे प्रधान मंत्री जी ने इस बारे में साफ साफ बातें पूरी तरह से बतला दी हैं । मैं समझता हूं कि उन्होंने कोई ऐसी बात नहीं छोड़ी जिसके बारे में अब यहां पर कुछ कहा जा सकता है । हमारे रेड्डी साहब ने कहा कि हमारा देश आजाद हो गया है और एक डैमोक्रेटिक गवर्नमेंन्ट (Democratic Government) (के होते हुए पैट्रोएट्स patriots) को सपरैस